

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2705**

**TO BE ANSWERED ON THE 10<sup>TH</sup> MAY, 2016/ VAISAKHA 20, 1938 (SAKA)**

**MISSING CHILDREN**

**2705.       SHRIMATI JAYSHREEBEN PATEL:  
              SHRI RAM CHARAN BOHRA:  
              SHRI R.P. MARUTHARAJAA:  
              SHRI S. RAJENDRAN:  
              DR. SWAMI SAKSHIJI MAHARAJ:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether incidents of missing of children and women and molestation of such children are on the rise in the country;**

**(b) if so, the details thereof along with the number of such cases reported separately and children handed over to their parents and women rescued during each of the last three years and the current year, State-wise;**

**(c) whether the Government has received a proposal from various States and organisations for creation of a national information database in respect of missing children;**

**(d) if so, the details thereof and the reaction of the Government thereto; and**

**(e) the guidelines/instructions issued to the State Governments for uploading the information regarding the missing children on the said database/website and the other steps taken by the Government to prevent the recurrence of such incidents in future?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

**(a) & (b): As per information provided by the National Crime Records**

**Bureau (NCRB), number of children & women Missing/Traced/Untraced during 2013-2015 is enclosed at Annexure-I and Annexure-II. Cases reported, Cases charge-sheeted, cases convicted, Persons arrested, Persons charge-sheeted and Persons convicted under Assault on Women with intent to outrage her modesty (including girl child) during 2012-2014 is enclosed at Annexure-III.**

**(c) to (e): No such proposal has been received. However, Ministry of Women & Child Development has set up web portals 'TrackChild' and 'Khoya-Paya' under its centrally sponsored Integrated Child Protection Scheme (ICPS) to track the missing and found children. This portal provides facility for searching missing children and matching of missing children with the recovered/found children could also be done based on pre-defined parameters such as name, age, parents details of date of missing etc.**

**There are two modules on TrackChild; one is used by the Police to upload the information of a missing child after registering FIR and second module used by Child Welfare Committees (CWCs), Juvenile Justice Boards (JJBs), staff of the Child Care Institutions (CCIs) or entering information of a recovered/ found child. A revised and user**

**friendly version i.e. 2.0 TrackChild was launched for better connectivity and with enhanced features such as Mobile Application during 2015-16.**

**The URL of TrackChild is [www.trackthemissingchild.gov.in](http://www.trackthemissingchild.gov.in)**

**The Ministry of Women and Child Development launched Khoya-Paya on 2<sup>nd</sup> June 2015 where citizens can report missing children as well as sightings of their whereabouts without posing much time. Found children can also be reported. Any citizen can register on KhoyaPaya by using an Indian Mobile Number. The objectives of KhoyaPaya are speedy reporting of missing and found children, locating missing children through site based interaction, citizens encouraged to provide information of sightings of abandoned, lost children and those accompanied by suspicious persons and citizens can upload information on found children.**

**Ministry of Home Affairs has issued an Advisory dated 5<sup>th</sup> May, 2014 on Web Portal of Anti Human Trafficking titled [www.stophumantrafficking-mha.nic.in](http://www.stophumantrafficking-mha.nic.in) launched on 20<sup>th</sup> February, 2014 which is available at**

**[http://mha.nic.in/sites/upload\\_files/mha/files/AdvisoryAHT\\_1300514.PDF](http://mha.nic.in/sites/upload_files/mha/files/AdvisoryAHT_1300514.PDF)**

**This web portal is one stop information repository on issues relating to human trafficking and a vital IT tool for sharing of information across Ministries, States/UTs, Civil Society Organizations and other stakeholders for effective implementation of Anti-Human trafficking measures more so relating to its criminal aspect and promoting best practice in this area.**

**As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of all crimes, within their jurisdiction lies with the State Governments/ Union Territory Administrations.**

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## TOTAL NO. OF CHILDREN MISSING (M)TRACED(T)/UNTRACED (U)STATE-WISE GENDER-WISE FOR THE YEAR 2013-15

S.NO.	STATE/UT	GENDER	2013			2014			2015		
			M	T	U	M	T	U	M	T	U
1	A&N ISLANDS	MALE	(2)13	13	2	(2)11	11	2	(2)11	9	4
		FEMALE	(2)22	21	3	(3)17	17	3	(3)33	28	8
2	ANDHRA PRADESH	MALE	(345)766	709	402	(402)858	754	506	(506)756	341	921
		FEMALE	(312)1365	1330	347	(347)1423	1320	450	(450)1366	666	1150
3	ARUNACHAL PRADESH	MALE	(15)12	8	19	(19)NIL	NIL	19	(19)28	4	43
		FEMALE	(37)23	11	49	(49)35	20	64	(64)80	31	113
4	ASSAM	MALE	(1246)618	275	1589	(1589)569	275	1883	(1883)537	290	2130
		FEMALE	(1866)929	375	2420	(2420)1006	518	2908	(2908)849	470	3287
5	BIHAR	MALE	(495)632	792	335	(335)1238	955	618	(618)NIL	NR	618
		FEMALE	(402)859	503	758	(758)712	532	938	(938)NIL	NR	938
6	CHANDIGARH	MALE	(28)69	57	40	(40)52	49	43	(43)75	57	61
		FEMALE	(46)131	106	71	(71)112	100	83	(83)164	92	155
7	CHHATTISGARH	MALE	(237)902	860	279	(279)712	685	306	(306)691	401	596
		FEMALE	(250)2005	1961	294	(294)1064	1049	309	(309)1473	718	1064
8	D&N HAVELI	MALE	(1)4	4	1	(1)4	4	1	(1)NIL	NIL	1
		FEMALE	(1)6	6	1	(1)8	6	3	(3)1	1	3
9	DAMAN & DIU	MALE	(3)7	7	3	(3)4	4	3	(3)11	10	4
		FEMALE	(6)2	1	7	(7)9	3	13	(13)8	7	14
10	DELHI	MALE	(1408)3316	2882	1842	(1842)3406	2720	2528	(2528)3385	2193	3720
		FEMALE	(1574)3919	3191	2302	(2302)4166	2972	3496	(3496)3960	2175	5281
11	GOA	MALE	(17)58	56	19	(19)23	23	19	(19)14	6	27
		FEMALE	(14)75	76	13	(13)36	33	16	(16)15	10	21
12	GUJARAT	MALE	(228)845	795	278	(278)653	597	334	(334)528	276	586
		FEMALE	(394)1511	1410	495	(495)1079	959	615	(615)985	448	1152
13	HARYANA	MALE	(1157)546	330	1373	(1373)645	430	1588	(1588)857	384	2061
		FEMALE	(802)472	302	972	(972)645	397	1220	(1220)821	350	1691
14	HIMACHAL PRADESH	MALE	(27)118	116	29	(29)70	66	33	(33)49	29	53
		FEMALE	(16)112	115	13	(13)90	77	26	(26)66	32	60
15	JAMMU & KASHMIR	MALE	(248)201	206	243	(243)232	256	219	(219)93	59	253
		FEMALE	(195)233	234	194	(194)204	220	178	(178)77	40	215
16	JHARKHAND	MALE	(161)645	428	378	(378)581	343	616	(616)NR	NR	616
		FEMALE									
17	KARNATAKA	MALE	(610)1898	1812	696	(696)1817	1666	847	(847)1659	789	1717
		FEMALE	(511)1671	1644	538	(538)1208	1140	606	(606)1018	490	1134
18	KERALA	MALE	(109)510	488	131	(131)519	498	152	(152)829	731	250
		FEMALE	(119)709	659	169	(169)702	656	215	(215)827	709	333
19	LAKSHADWEEP	MALE	NIL	NIL	NIL	NIL	NIL	NIL	(NIL)NIL	NIL	NIL
		FEMALE	NIL	NIL	NIL	NIL	NIL	NIL	(NIL)NIL	NIL	NIL
20	MADHYA PRADESH	MALE	(414)3618	3278	754	(754)2356	2269	841	(841)2149	1902	1088
		FEMALE	(960)5737	4787	1910	(1910)4691	4151	2450	(2450)5380	4572	3258
21	MAHARASHTRA	MALE	(1813)5874	5109	2578	(258)4808	4074	3312	(3312)1631	1067	3876
		FEMALE	(1951)9460	8042	3369	(3369)8286	6927	4728	(4728)2164	1354	5538
22	MANIPUR	MALE	(4)17	18	3	(3)13	14	2	(2)24	21	5
		FEMALE	(0)21	20	1	(1)19	20	NIL	(NIL)15	15	0
23	MEGHALAYA	MALE	(12)66	61	17	(17)53	47	23	(23)66	43	46
		FEMALE	(12)83	72	23	(23)81	75	29	(29)78	43	64
24	MIZORAM	MALE	(NIL)NIL	NIL	NIL	(NIL)2	2	NIL	(NIL)5	5	0
		FEMALE	(1)1	1	1	(1)5	4	2	(2)4	2	4
25	NAGALAND	MALE	(111)78	43	146	(146)80	37	189	(189)66	33	222
		FEMALE	(122)90	44	168	(168)105	48	225	(225)88	54	259
26	ORISSA	MALE	(605)743	691	657	(657)414	333	738	(738)491	213	1016
		FEMALE	(1545)1903	1724	1724	(1724)835	678	1881	(1881)1152	437	2596
27	PUDUCHERRY	MALE	(10)24	23	11	(11)19	18	12	(12)26	23	15
		FEMALE	(4)47	47	4	(4)43	39	8	(8)37	37	8
28	PUNJAB	MALE	(465)306	273	498	(498)403	323	578	(578)174	41	711
		FEMALE	(199)306	281	224	(224)275	216	283	(283)319	85	517
29	RAJASTHAN	MALE	(398)1088	1010	476	(476)926	870	532	(532)713	384	861
		FEMALE	(428)1635	1626	437	(437)1181	1108	510	(510)1186	580	1116
30	SIKKIM	MALE	(NIL)48	48	NIL	(NIL)51	48	3	(3)51	37	17
		FEMALE	(NIL)76	72	4	(4)48	45	7	(7)64	49	22
31	TAMILNADU	MALE	(522)1051	1069	504	(504)1176	1138	542	(542)1252	780	1014
		FEMALE	(552)2012	2011	553	(553)2197	2202	548	(548)2690	1747	1491
32	TELANGANA	MALE	(300)1067	995	372	(372)988	933	427	(427)1809	969	1267
		FEMALE	(392)1969	1863	468	(468)2008	1896	610	(610)2200	993	1817
33	TRIPURA	MALE	(NIL)136	135	1	(1)119	118	2	(2)594	224	372
		FEMALE	(1)350	347	4	(4)327	326	5	(5)42	40	7
34	UTTAR PRADESH	MALE	(755)1924	1767	912	(912)1359	1134	1137	(1137)1458	869	1726
		FEMALE	(471)1492	1306	657	(657)958	750	865	(865)1222	715	1372
35	UTTARAKHAND	MALE	(151)181	159	173	(173)164	160	177	(177)240	122	295
		FEMALE	(80)101	93	88	(88)143	126	105	(105)191	94	202
36	WEST BENGAL	MALE	(657)12800	12255	1202	(1202)11617	10913	1906	(1906)NR	NR	1906
		FEMALE									
GRAND TOTAL			79508	71053	34244	69660	60397	43537	48847	29396	62988
			25819			(34244)			(43537)		

1. THE FIGURES MENTIONED IN THE ( ) ARE THE BACKLOG OF PREVIOUS YEAR.

2. NR STANDS FOR DATA NOT RECEIVED 3. M, T & U STANDS FOR MISSING, TRACED & UNTRACED

4. NIL STANDS FOR NO CHILDREN MISSING/TRACED/UNTRACED

5. The figures of 2013-2014 as provided to Hon'ble Supreme Court in WPN0.75. However, data for the States of Madhya Pradesh & Telangana have been revised as per revised data received from respective States

6. DATA FOR 2015 ARE PROVISIONAL

## ANNEXURE-II

## TOTAL NO. OF WOMEN MISSING (M)TRACED(T)/UNTRACED (U)STATE-WISE FOR THE YEAR 2013-15

STATE	2013			2014			2015		
	M	T	U	M	T	U	M	T	U
A & N ISLANDS	(22)44	42	24	(24)41	38	27	(27)56	38	45
ANDHRA PRADESH	(810)2576	2311	1075	(1075)2785	2420	1440	(1440)2948	1157	3231
ARUNACHAL PRADESH	(1)15	4	12	(12)1	1	12	(12)39	15	36
ASSAM	(2497)1439	531	3405	(3408)1608	725	4288	(4288)1784	679	5393
BIHAR	(697)91	11	777	(777)NR	NR	777	(777)NR	NR	777
CHANDIGARH	(139)100	60	179	(179)133	80	232	(232)169	70	331
CHHATTISGARH	(1911)3895	3360	2446	(2446)4100	3297	3249	(3249)4408	1719	5938
D & N HAVELI	(6)21	14	13	(13)15	9	19	(19)29	13	35
DAMAN & DIU	(37)30	17	50	(50)22	14	58	(58)17	7	68
DELHI	(3323)6683	5059	4947	(4947)7491	5070	7368	(7368)8125	4274	11219
GOA	(187)341	297	231	(231)320	268	283	(283)269	151	401
GUJARAT	(1346)5567	4803	2110	(2110)5755	4767	3098	(3098)5939	2301	6736
HARYANA	(2730)1206	650	3286	(3286)1706	984	4008	(4008)2027	756	5279
HIMACHAL PRADESH	(210)750	663	297	(297)604	497	404	(404)466	182	688
JAMMU & KASHMIR	(931)762	686	1007	(1007)853	697	1163	(1163)837	368	1632
JHARKHAND	(295)324	208	411	(411)262	178	495	(495)NR	NR	495
KARNATAKA	(1785)6785	6281	2289	(2289)7119	6428	2980	(2980)7165	2977	7168
KERALA	(677)2884	2779	782	(782)3134	2972	944	(944)4147	3619	1472
LAKSHADWEEP	NIL	NIL	NIL	1	1	NIL	(NIL)0	NIL	NIL
MADHYA PRADESH	(6093)13603	10528	9173	(9173)14920	11223	12870	(12870)13839	7402	19307
MAHARASHTRA	(3073)20559	18895	4737	(4737)21899	18612	8024	(8024)23834	12322	19536
MANIPUR	(2)45	45	2	(2)53	54	1	(1)29	27	3
MEGHALAYA	(17)83	75	25	(25)95	66	54	(54)101	60	95
MIZORAM	(1)1	1	1	(1)2	2	1	(1)3	2	2
NAGALAND	(48)38	8	78	(78)67	22	123	(123)51	24	150
ODISHA	(4485)4175	2507	6153	(6153)4439	2129	8463	(8463)4215	715	11963
PUDUCHERRY	(20)136	125	31	(31)117	92	56	(56)87	59	84
PUNJAB	(1491)798	476	1813	(1813)992	520	2285	(2285)903	88	3100
RAJASTHAN	(1430)5223	4703	1950	(1950)5832	5043	2739	(2739)6102	2498	6343
SIKKIM	(125)285	48	362	(362)228	19	571	(571)263	137	697
TAMIL NADU	(1806)4003	3741	2068	(2068)5261	4808	2521	(2521)6462	3610	5373
TELANGANA	(731)3728	3467	992	(992)4242	3930	1304	(1304)5288	2465	4127
TRIPURA	NIL	NIL	NIL	NIL	NIL	NIL	(NIL)NIL	NIL	NIL
UTTAR PRADESH	(1454)2135	1426	2163	(2163)2256	1199	3220	(3220)2523	898	4845
UTTARAKHAND	(491)205	195	501	(501)270	181	590	(590)351	124	817
WEST BENGAL	(2881)15682	5790	12773	(12773)16266	5253	23786	(23786)NR	NR	23786
ALL INDIA	<b>104212</b>	<b>79806</b>	<b>66163</b>	<b>112972</b>	<b>81599</b>	<b>97453</b>	<b>102476</b>	<b>48757</b>	<b>151172</b>
	<b>(50199)</b>			<b>(66163)</b>			<b>(97453)</b>		

1. THE FIGURES MENTIONED IN THE ( ) ARE THE BACKLOG OF PREVIOUS YEAR.

2. NR STANDS FOR DATA NOT RECEIVED

3. NIL STANDS FOR NO WOMEN MISSING

4. DATA FROM MADHYA PRADESH & TELEGANA FOR THE YEAR 2013 & 2014 HAVE BEEN REVISED AS PER REVISED DATA RECEIVED FROM STATES

5. FIGURES OF 2015 ARE PROVISIONAL

6. M, T & U STANDS FOR MISSING, TRACED & UNTRACED

**STATE/UT WISE CASES REPORTED(CR), CASES CHARGESHEETED(CS), CASES CONVICTED(CV), PERSONS ARRESTED(PAR), PERSONS CHARGESHEETED(PCS) AND PERSONS CONVICTED(PCV)  
UNDER ASSAULT ON WOMEN WITH INTENT TO OUTRAGE HER MODESTY DURING 2012-2014**

SL	State/UT	2012						2013						2014					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	4816	3372	250	4834	4727	419	6930	4814	285	6806	6274	387	4547	3220	166	4915	4342	388
2	Arunachal Pradesh	67	51	12	77	52	12	93	53	7	81	63	8	121	91	5	164	121	7
3	Assam	1840	1063	67	2250	1210	97	2409	1212	55	2538	1819	58	3099	1116	57	3775	1277	67
4	Bihar	118	299	49	278	639	59	331	268	44	509	525	81	572	389	12	733	523	12
5	Chhattisgarh	1601	1587	456	1891	1879	491	2261	2185	553	2551	2492	811	2122	2111	812	3067	3087	949
6	Goa	49	21	1	42	24	1	162	93	3	170	109	3	202	152	6	188	183	6
7	Gujarat	745	714	8	1118	1109	8	1243	1162	32	1756	1685	38	1352	1323	10	2016	2037	10
8	Haryana	525	476	118	698	733	147	1560	1263	213	1785	1764	243	1688	1303	164	2080	1989	211
9	Himachal Pradesh	250	250	27	317	332	33	493	398	38	565	538	60	538	460	23	683	646	46
10	Jammu & Kashmir	1322	1233	95	2814	2814	155	1389	1248	89	2812	2810	150	1421	1185	32	2581	2537	47
11	Jharkhand	284	242	114	355	355	149	524	453	99	552	496	119	440	368	65	603	581	67
12	Karnataka	2978	2489	71	3982	3861	174	3913	3409	75	5909	5502	125	5263	4558	96	8487	7748	231
13	Kerala	3735	3473	186	4167	4131	285	4362	3761	238	4406	4368	307	4367	3834	222	4728	4436	262
14	Madhya Pradesh	6655	6466	1413	8085	8062	1655	8252	7948	1619	9699	9673	1894	9609	9654	2729	12149	12116	3251
15	Maharashtra	3935	3625	213	4885	4723	256	8132	6368	303	10084	8306	359	10001	8464	394	12538	11215	469
16	Manipur	49	7	0	34	7	0	59	6	0	51	6	0	98	15	0	47	15	0
17	Meghalaya	43	32	2	45	34	2	98	66	2	116	71	4	105	72	1	99	85	1
18	Mizoram	85	81	45	82	78	47	81	76	55	90	73	59	97	98	94	102	117	99
19	Nagaland	16	19	10	16	15	12	18	14	17	14	1	7	16	7	5	15	7	5
20	Odisha	4187	3810	203	6060	5879	246	4618	4205	108	6117	6119	204	5543	4623	65	6719	6572	157
21	Punjab	340	182	46	413	284	79	1045	502	104	1132	725	173	1113	665	101	1269	836	144
22	Rajasthan	2352	1700	696	2658	2656	1145	4829	3045	877	4786	4782	1328	5999	3497	967	5888	5848	1434
23	Sikkim	19	15	1	17	9	1	29	28	24	29	29	24	34	35	18	53	47	18
24	Tamil Nadu	1494	1108	241	2091	1974	387	1271	1201	378	1823	1943	536	1102	900	310	1617	1503	507
25	Telangana													3188	2370	100	4039	3112	100
26	Tripura	314	291	41	375	367	44	407	357	35	460	439	45	492	375	20	440	684	21
27	Uttar Pradesh	3247	2886	1137	5143	4411	1506	7303	6152	1336	12214	9641	1660	8605	7292	1354	14702	12038	1906
28	Uttarakhand	139	129	138	199	197	168	295	243	58	394	391	119	343	269	96	395	348	142
29	West Bengal	3345	2897	110	2879	2897	138	4913	5049	96	5426	5072	98	5670	5434	89	6106	5605	91
	<b>TOTAL STATE(S)</b>	<b>44550</b>	<b>38518</b>	<b>5750</b>	<b>55805</b>	<b>53459</b>	<b>7716</b>	<b>67020</b>	<b>55579</b>	<b>6743</b>	<b>82875</b>	<b>75716</b>	<b>8900</b>	<b>77747</b>	<b>63880</b>	<b>8013</b>	<b>100198</b>	<b>89655</b>	<b>10648</b>
30	A & N Islands	17	14	1	20	14	1	45	43	3	48	53	9	41	42	9	47	50	10
31	Chandigarh	45	30	1	54	28	1	143	96	12	166	150	15	87	85	25	119	110	30
32	D&N Haveli	2	2	1	2	2	1	1	2	0	1	2	0	2	2	0	2	2	0
33	Daman & Diu	0	0	0	0	0	0	2	0	0	0	0	0	3	2	0	3	3	0
34	Delhi UT	727	671	327	939	886	452	3515	2520	306	4129	3341	446	4322	2422	375	3837	2753	530
35	Lakshadweep	1	0	0	0	0	0	1	0	0	1	0	0	1	2	0	2	3	0
36	Puducherry	9	8	2	7	13	12	12	16	9	9	24	11	32	27	0	35	39	0
	<b>TOTAL UT(S)</b>	<b>801</b>	<b>725</b>	<b>332</b>	<b>1022</b>	<b>943</b>	<b>467</b>	<b>3719</b>	<b>2677</b>	<b>330</b>	<b>4354</b>	<b>3570</b>	<b>481</b>	<b>4488</b>	<b>2582</b>	<b>409</b>	<b>4045</b>	<b>2960</b>	<b>570</b>
	<b>TOTAL (ALL INDIA)</b>	<b>45351</b>	<b>39243</b>	<b>6082</b>	<b>56827</b>	<b>54402</b>	<b>8183</b>	<b>70739</b>	<b>58256</b>	<b>7073</b>	<b>87229</b>	<b>79286</b>	<b>9381</b>	<b>82235</b>	<b>66462</b>	<b>8422</b>	<b>104243</b>	<b>92615</b>	<b>11218</b>

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

